

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE**

**LOK SABHA  
UNSTARRED QUESTION No. 3446  
ANSWERED ON 16.12.2024**

**SCHEME OF FINANCIAL ASSISTANCE FOR THE PROMOTION OF ART AND CULTURE**

**3446. Shri Shafi Parambil:**

**Will the Minister of CULTURE be pleased to state**

- (a) the number of beneficiaries under the Scheme of Financial Assistance for the Promotion of Art and Culture during the last three years, State-wise and year-wise;
- (b) the details of funds given to each State under each component of the said scheme;
- (c) the criteria for selecting beneficiaries under the said scheme;
- (d) whether the support includes financial assistance for medical treatment; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF CULTURE AND TOURISM  
(SHRI GAJENDRA SINGH SHEKHAWAT)**

(a) and (b): Ministry of Culture implements a Central Sector Scheme by the name of 'Financial Assistance for Promotion of Art and Culture' to provide financial assistance to cultural organizations working in the field of Promotion of Art and Culture across the country. This scheme has eight sub-components, the brief of which is given at **Annexure – I**. Under the scheme, there is no provision for State/ UT-wise funds allocation and financial assistance is released directly to the approved organizations. The state-wise, year-wise details of number of organizations supported and amount disbursed under these schemes during last three years is as given at **Annexure – II**.

(c): The broad criteria for selecting beneficiaries for under the scheme is as under:

- i) The organization must be registered as a society under the societies Registration Act 1860 or as a public trust under Indian Trust Act, 1882 and shall have been functioning for a period of at least three years.

- ii) The organization must be registered on NGO Darpan Portal of NITI Aayog.
- iii) The organization must have pre-dominant cultural profile.
- iv) The organization must have submitted audit statements of last three years.
- v) The organization must have filed Income Tax returns during the last three years.

Application(s)/ proposal(s) found complete in all respect are placed before the Expert /Steering Committee, duly constituted for each scheme component by the Ministry, for its evaluation and recommendations on case-to-case basis on the merit of the proposal.

(d): The scheme of Financial Assistance for Promotion of Art and Culture does not include financial assistance for medical treatment.

(e): Does not arise.

Annexure referred to in reply of part (a) and (b) of the Lok Sabha Unstarred Question No.3446  
answered on 16.12.2024

**FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE:** This scheme has following sub-components:

**i. Financial Assistance to Cultural organizations with National Presence**

To promote and support cultural organisations with national presence involved in promotion of art and culture throughout the country, this grant is given to such organisations that have a properly constituted managing body, registered in India; having a pan-India character with national presence in its operation; adequate working strength; and have spent 1 crore or more during 3 of the last 5 years on cultural activities. The quantum of grant under this scheme is Rs. 1 crore which can be increased to Rs. 5 crore in exceptional cases.

**ii. Cultural Function & Production Grant (CFPG)**

The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grants provided under CFPG is Rs.5 Lakh for an organization which can be increased to Rs. 20.00 lakhs in exceptional cases

**iii. Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas**

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of funding is Rs. 10.00 lakhs per year for an organization which can be increased to Rs. 30.00 lakhs in exceptional cases.

**iv. Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization**

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional cases

**v. Financial Assistance for Building Grants including Studio Theatres**

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non- metro cities.

**vi. Financial Assistance for Allied Cultural Activities**

The objective of this scheme component is to provide financial assistance to all eligible organizations for creation of assets for enhancing the audio-visual spectacle for allied cultural activities to give firsthand experience of live performances on regular basis and during festivals in open/closed areas/spaces. Maximum assistance under the scheme component, including applicable duties & taxes and also Operation & Maintenance (O&M) costing for five years, will be as under: - (i) Audio: Rs.1.00 crore; (ii) Audio+Video: Rs.1.50 crore.

**vii. Intangible Cultural Heritage:**

This scheme was launched by the Ministry of Culture in 2013 for safeguarding the intangible cultural heritage and diverse cultural traditions of the country with the objective of reinvigorating and revitalizing various institutions, groups, NGOs, etc. so that they may engage in activities/projects for strengthening, protecting, preserving and promoting the rich intangible cultural heritage of India.

**viii. Domestic Festivals and Fairs**

The objective of this scheme is to provide assistance for holding the 'Rashtriya Sanskriti Mahotsavs' organized by Ministry of Culture. Rashtriya Sanskriti Mahotsavs (RSMs) are conducted through Zonal Cultural Centres (ZCCs) where a large number of artists from all over the country are engaged to showcase their talents. From November, 2015 onwards, fourteen (14) RSMs have been organized by Ministry of Culture in the country. During last three years, Rs. 38.67 Cr. has been released under this scheme.

Annexure referred to in reply of part (a) and (b) of the Lok Sabha Unstarred Question No.3446  
answered on 16.12.2024

**Financial Assistance to Cultural Organizations with National Presence including RK Mission**

(Rs.in lakhs)

Sl. No.	State/UT	Financial Year					
		2021-2022		2022-2023		2023-2024*	
		No. of Orgs.	Amount (Rs)	No. of Orgs.	Amount (Rs)	No. of Orgs. authorized	Amount authorized for withdrawal (Rs)
1.	Andhra Pradesh	-	-	1	22.5	1	7.50
2.	Assam	-	-	-	-	1	22.50
3.	Chandigarh	-	-	-	-	1	15.00
4.	Delhi	1	5.99	7	241.25	11	276.25
5.	Karnataka	0	0	1	22.5	-	-
6.	Kerala	-	-	-	-	1	18.75
7.	Maharashtra	0	0	-	-	1	15.00
8.	Madhya Pradesh	0	0	1	0.59	-	-
9.	Odisha	0	0	-	-	1	8.75
10.	Puducherry	0	0	1	3.75	-	-
11.	Rajasthan	1	5	1	37.5	1	26.25
12.	Telangana	-	-	-	-	2	41.25
13.	Uttar Pradesh	1	12.5	2	93.75	1	22.50
14.	West Bengal (NP)	2	6.75	-	-	2	37.50
15.	RK Mission, West Bengal	1	728	1	738.56	1	766.50
<b>Total</b>		<b>6</b>	<b>758.24</b>	<b>15</b>	<b>1160.4</b>	<b>24</b>	<b>1257.75</b>

\* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

## Cultural Function & Production Grant

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year					
		2021-2022		2022-2023		2023-24	
		No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs. authorized	Amount released (Rs.)
1.	Andhra Pradesh	54	66.67	65	62.85	83	80.70
2.	Arunachal Pradesh	1	2.25	0	0	0	0
3.	Assam	25	34.66	48	96.21	68	114.11
4.	Bihar	67	95.26	123	203.20	126	161.00
5.	Chandigarh	4	8.25	01	0.50	3	21.69
6.	Chhattisgarh	6	13.03	03	5.50	4	7.50
7.	Delhi	119	263.42	167	408.06	204	370.03
8.	Goa	2	3.75	01	0.625	1	1.50
9.	Gujarat	11	19.12	17	23.40	16	12.34
10.	Haryana	24	42.43	28	62.59	36	74.72
11.	Himachal Pradesh	14	21.91	08	11.00	15	25.75
12.	Jammu & Kashmir	41	43.63	52	50.33	49	33.76
13.	Jharkhand	6	11.37	11	14.26	7	8.00
14.	Karnataka	203	284.60	218	349.42	221	208.22
15.	Kerala	28	57.52	30	48.38	30	40.27
16.	Madhya Pradesh	94	200.12	141	264.90	161	155.17
17.	Maharashtra	27	63.63	56	104.12	34	29.64
18.	Manipur	93	115.04	162	196.17	237	249.25
19.	Mizoram	2	1.50	0	0	0	0
20.	Nagaland	2	2.25	5	4.62	4	1.35
21.	Odisha	149	182.99	180	296.88	168	269.71
22.	Pondicherry	1	3.00	0	0	0	0
23.	Punjab	13	22.21	12	23.27	11	22.65
24.	Rajasthan	33	63.81	48	81.16	57	46.28
25.	Sikkim	0	0	0	0	1	3.75
26.	Tamil Nadu	21	34.84	15	18.87	11	10.73
27.	Telangana	9	13.87	16	16.87	16	9.61
28.	Tripura	5	5.75	16	16.15	23	24.94
29.	Uttarakhand	16	14.78	24	28.11	31	21.91
30.	Uttar Pradesh	235	274.55	278	343.33	268	244.07
31.	West Bengal	310	364.14	410	544.44	357	206.86
<b>Total</b>		<b>1615</b>	<b>2330.35</b>	<b>2135</b>	<b>3275.215</b>	<b>2242</b>	<b>2455.51</b>

**Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas**

(Rs. In lakhs)

Sl. No.	State/UT	Financial Year					
		2021-2022		2022-2023		2023-2024*	
		No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs. authorized	Amount released/ authorized for withdrawal (Rs.)
1.	<b>Arunachal Pradesh</b>	32	103.5	41	117.95	32	77.00
2.	<b>Sikkim</b>	06	16.50	04	10.00	3	11.00
3.	<b>Himachal Pradesh</b>	37	90.25	42	98.52	40	97.50
4.	<b>Jammu and Kashmir</b>	43	73.25	69	117.02	24	37.52
5.	<b>Ladakh</b>	06	18.00	11	34.00	2	5.50
6.	<b>Uttarakhand</b>	79	171.97	58	91.24	48	64.00
<b>Total</b>		<b>203</b>	<b>473.47</b>	<b>225</b>	<b>468.73</b>	<b>149</b>	<b>292.52</b>

\* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

**Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art**

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year					
		2021-2022		2022-2023		2023-2024*	
		No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs. authorized	Amount released/authorized for withdrawal (Rs.)
1.	<b>Arunachal Pradesh</b>	46	394.06	57	518.1	50	392.31
2.	<b>Andhra Pradesh</b>	7	5.45	2	8	10	9.18
3.	<b>Assam</b>	7	22.49	9	30	15	72.00
4.	<b>Bihar</b>	2	7.5	2	8.5	2	8.50
5.	<b>Chandigarh</b>	10	69.5	7	49.5	4	40.00
6.	<b>NCT of Delhi</b>	4	31.76	6	44.47	2	9.45
7.	<b>Himachal Pradesh</b>	81	375.5	78	550.9	31	167.63
8.	<b>UT of Jammu &amp; Kashmir</b>	1	7.5	6	23.5	4	20.00
9.	<b>UT of Ladakh</b>	89	523.0	45	319.62	44	246.42
10.	<b>Karnataka</b>	38	212.59	33	272.8	11	62.78
11.	<b>Kerala</b>	0	0	1	13.5	0	0
12.	<b>Mizoram</b>	0	0	0	0	0	0
13.	<b>Madhya Pradesh</b>	0	0	5	29	4	30.00
14.	<b>Maharashtra</b>	3	15	11	38.25	14	41.00
15.	<b>Manipur</b>	0	0	2	5.5	3	9.50
16.	<b>Orissa</b>	0	0	1	5	2	12.00
17.	<b>Punjab</b>	0	0	2	8.5	2	10.00
18.	<b>Sikkim</b>	2	37.5	0	0	12	89.93
19.	<b>Tripura</b>	10	82.91	7	37.5	7	41.50
20.	<b>Tamil Nadu</b>	1	5	0	0	2	10.00
21.	<b>Telangana</b>	0	0	2	22.5	3	30.00
22.	<b>Uttarakhand</b>	34	310.8	26	252.4	5	35.50
28.	<b>Uttar Pradesh</b>	19	110.3	27	195.28	11	44.15
29.	<b>West Bengal</b>	12	40.22	72	168	92	175.51
<b>Total</b>		<b>366</b>	<b>2251.08</b>	<b>401</b>	<b>2600.82</b>	<b>330</b>	<b>1557.36</b>

\* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.



**Building Grants including Studio Theatre Scheme****(Rs. in lakhs)**

Sl. No.	State/UT	Financial Year					
		2021-2022		2022-2023		2023-2024*	
		No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt. authorized	Amount released/ authorized for withdrawal (Rs.)
1.	<b>Assam</b>	2	10.3	1	5.4	0	0
2.	<b>Bihar</b>	0	0	1	0.6	1	6
3.	<b>Chhattisgarh</b>	0	0	1	7.5	0	0
4.	<b>Delhi</b>	1	10.25	0	0	2	11.20
5.	<b>Himachal Pradesh</b>	3	20.82	1	12.79	1	6
6.	<b>Karnataka</b>	6	49.8	3	26.4	1	25
7.	<b>Kerala</b>	0	0	1	1.4	0	0
8.	<b>Madhya Pradesh</b>	1	4	1	3	0	0
9.	<b>Maharashtra</b>	2	5.4	0	0	2	8
10.	<b>Manipur</b>	2	11.93	4	15.98	6	35.23
11.	<b>Odisha</b>	1	4	0	0	0	0
12.	<b>Punjab</b>	1	1.2	0	0	0	0
13.	<b>Rajasthan</b>	0	0	1	7.5	1	2
14.	<b>Telangana</b>	0	0	1	4.29	0	0
15.	<b>West Bengal</b>	3	15.35	5	34.62	1	15
<b>TOTAL</b>		<b>22</b>	<b>133.05</b>	<b>20</b>	<b>119.48</b>	<b>15</b>	<b>108.43</b>

\* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.